

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

**DATED: ALLAHABAD: October 5, 2006**

**No. 1623 /DR(S)/2006**

Sri **Mahendra Pratap Yadav**, Additional District & Sessions Judge, Bulandshahar to be Additional District & Sessions Judge/ Special Judge, Bulandshahar vice Sri Jai Jai Ram (Pandey).

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Bulandshahar against the special court created for trying cases under the said Act. .

**No. 1624 /DR(S)/2006**

Pursuant to Government office Memo No. 6842/II-4-06-12(1)/98 T.C.-11 dated 4.10.2006 Sri **Jai Jai Ram (Pandey)**, Special Judge/Additional District & Sessions Judge, Bulandshahar is appointed/posted as Special Secretary & Additional L.R. (Judicial and Legislative), Government of U.P. Lucknow.

**BY ORDER OF THE COURT,**

Sd/-  
**(SWATANTRA SINGH)**  
**REGISTRAR GENERAL**

**No. 239 / DR (S)/ 2006, Dated: Allahabad: October 5, 2006.**

Copy forwarded for information and necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. ,(Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The Registrar, High Court, Lucknow Bench, Lucknow,(Information available on E-mail).
7. The District & Sessions Judge, Bulandshahar.(Information available on E-mail).

The Officers mentioned above shall hand over charge from present post and proceed to take over charge of their new postings immediately.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

8. Sri Jai Jai Ram (Pandey), Special Judge/ Additional District & Sessions Judge, Bulandshahar.

You shall hand over charge from present post and proceed to take over charge of your new posting immediately.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

9. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.

10. The Registrar (Confidential), High Court, Allahabad.
11. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
12. The Assistant Registrar (Budget), High Court, Allahabad.
13. The Section Officer (Confidential-B Section), High Court, Allahabad.
14. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
15. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
16. P.S. to Hon'ble Administrative Judge, Bulandshahar. (Information available on E-mail).

**BY ORDER OF THE COURT.**

**Sd/-  
(K.K.RANJAN)  
DEPUTY REGISTRAR (SERVICES)**